

MINISTRY OF COMMERCE AND INDUSTRY
(Department of Industrial Policy and Promotion)
NOTIFICATION

New Delhi, the 24th January, 2011

G.S.R. 65(E).—Whereas draft rules to amend the Explosives Rules, 2008 were published, as required by sub-section (1) of Section 18 of the Explosives Act, 1884 (4 of 1884), *vide* notification of the Government of India, Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Number G.S.R. 858(E), dated the 3rd December, 2009 in the Gazette of India (Extraordinary), Part II, Section 3, Sub-section (i), dated 3rd December, 2009 inviting objections and suggestions from all persons likely to be affected thereby, before the expiry of a period of forty-five days from the date on which the copies of the Gazette containing the said notification were made available to the public;

And whereas, the copies of the said Gazette were made available to the public on 3rd day of December, 2009;

And, whereas, no objections and suggestion have been received by the Central Government;

Now, therefore, in exercise of powers conferred by Sections 5 and 7 of the Explosives Act, 1884 (4 of 1884), the Central Government hereby makes the following rules, namely:—

1. (1) These rules may be called the Explosives (Amendment) Rules, 2010.

(2) They shall come into force on the date of their final publication in the Official Gazette.

2. In the Explosives Rules, 2008, in Schedule V in Part 4, in SET-XVI, in Condition 3, for clause (a), the following clause shall be substituted namely:—

“(a) The explosives mixture on each stick shall not exceed 2.0 gram in the case of colour matches and 3.0 gram in the case of star matches and the length of the stick shall not be more than 180 mm and the extent of length of each stick covered by explosives mixture shall not be more than half of the length of the stick”

[F. No. 31(5)/2008-Expl.]

CHAITANYA PRASAD, Jt. Secy.

Note:— The Principal rules were published in Gazette of India, Extraordinary *vide* notification number G.S.R. 907(E), dated the 31st December, 2008.